

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 28

IA Nos. 266/2021, 1656/2022, 1657/2022

in

**CP(IB) No. 8/Chd/Pb/2019
(Admitted Matter)**

**Under Section 7 & 43 & 45 & 50,
IBC 2016**

In the matter of:-

State Bank of India

.....Petitioner

Vs.

Gurdaspur Overseas Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 02.05.2023.

Sd/-
Court Officer

March 09, 2023
VN